

NOTICE.

Owing to the Durga Puja holidays the Government Press will be entirely closed from the 7th to 10th and from the 14th to 16th October 1940 and will remain open for the 11th and 12th, and 17th and 18th October 1940 for printing and issue of the *Orissa Gazette*. All notifications intended for publication in the *Orissa Gazette* of the 11th and 18th October 1940 must be sent to the Press not later than 4 p.m. on Thursday, the 3rd October and Friday, the 11th October 1940 respectively. Notifications received after the said dates will be held over for the following Gazette.



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 37 CUTTACK, FRIDAY, SEPTEMBER 13, 1940.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

CONTENTS

	PAGE.		PAGE.
PART I.—Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.	185-189	PART VII.—Advertisements and Notices, etc.	479-480
PART II.—Educational Notices, Results of Examinations, etc.		PART VIII.—Sale Notices of the Forest Department.	
	(Nothing for publication.)		(Nothing for publication.)
PART III.—Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.	515-519	PART IX.—Circulars and General Letters by the Comptroller, Orissa.	
			(Nothing for publication.)
PART IV.—Regulations, Orders, Notifications and Rules, of the Government of India, of the Government of Bihar and of the High Court. Papers extracted from the <i>Gazette of India</i> and Provincial Gazettes. Orders of Commandants of Volunteers Corps.	531-533	PART X.—Acts of the Legislative Assembly of Orissa.	
			(Nothing for publication.)
PART V.—Acts of the Indian Legislature assented to by the Governor-General.		PART XI.—Bills introduced into the Legislative Assembly of Orissa. Reports of Select Committees presented or to be presented to that Assembly and Bills published before introduction in that Assembly.	
	(Nothing for publication.)		(Nothing for publication.)
PART VI.—Bills introduced into the Council of the Governor-General of India and Bills published before introduction in that Council.		SUPPLEMENT 821-830	
	(Nothing for publication.)	SUPPLEMENT (A).	
			(Nothing for publication.)

PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

PROGRAMME FOR THE VISIT OF HIS EXCELLENCY SIR JOHN AUSTEN HUBBACK, K.C.S.I., I.C.S., GOVERNOR OF ORISSA, TO CUTTACK AND SAMBALPUR.

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
SEPTEMBER, 1940—			
Thursday, 12th ...	9-38 A.M.	Entrain.	
	9-40 A.M.	Leave Puri ...	By special train.
	11-50 A.M.	Arrive Cuttack.	
		Detrain and drive to the Circuit House, Cuttack.	

DAY AND DATE.	STANDARD TIME.	PLACE.	REMARKS.
SEPTEMBER, 1940—			
Friday, 13th	}	HALT.	
to			
Sunday, 15th	}		
Monday, 16th		2-58 P.M. Entrain.	... By special train.
		3-00 P.M. Leave Cuttack ...	
Tuesday, 17th	...	7-20 A.M. Arrive Sambalpur Road.	
		Detrain and drive to the Circuit House, Sambalpur.	
Wednesday, 18th	}	HALT.	
to			
Monday, 23rd	}		
Tuesday, 24th		4-55 P.M. Entrain.	... By special train.
		4-58 P.M. Leave Sambalpur Road ...	
Wednesday, 25th	...	10-05 A.M. Arrive Cuttack.	
		Detrain and drive to the Circuit House.	
Thursday, 26th	}	HALT.	
and			
Friday, 27th	}		
Saturday, 28th		9-28 A.M. Entrain.	... By special train;
		9-30 A.M. Leave Cuttack ...	
		11-50 A.M. Arrive Puri.	
		Detrain and drive to Government House.	

(All arrivals and departures will be private.)

PARTY.

HIS EXCELLENCY THE GOVERNOR.

LADY HUBBACK.

F. E. A. Taylor, Esq., I.C.S., Secretary to the Governor.

D. B. Moore, Esq., I.P., Aide-de-Camp to the Governor.

Subadar-Major and Hony. Lieut. Bhim Singh Thapa, Bahadur, O.B.I., Hony. Indian Aide-de-Camp to the Governor.

All letters and telegrams intended for His Excellency the Governor and Party should be addressed to "Orissa Governor's Camp", without the addition of the name of any post town.

By order,

F. E. A. TAYLOR,

Secretary to His Excellency
the Governor of Orissa.

HOME DEPARTMENT.

NOTIFICATIONS.

The 9th September 1940.

No. 6365-A.—The officers named below are appointed substantively on probation to be members of the Subordinate Civil Service and are posted to the station mentioned against their names :—

1. Sri Gananath Das, Assistant, Development Department, Orissa Secretariat—Cuttack.

2. Sri Kanhu Charan Mahanti, Assistant, Public Works Department, Orissa Secretariat—Cuttack.

3. Sri Sudhanidhi Samantarai, Assistant, Office of the Revenue Commissioner, Orissa—Cuttack.

4. Muhammad Mohiuddin Sheriff, Assistant, Comptroller's Office, Orissa—Cuttack.

5. Sri D. Satyanarayan Patnaik, Head Clerk, Sub-Assistant Agent's Office, Rayaghada—Cuttack.

The 9th September 1940.

No. 6384-A.—The services of Sri G. Apparao Pantulu, Deputy Collector on probation at the headquarters station of the district of Cuttack, are placed temporarily at the disposal of the Revenue Department for employment as Assistant Secretary to the Revenue Commissioner of Orissa.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

The 10th September 1940.

No. 6415-A.—The services of Mr. J. Bowstead, M.C., I.C.S., were replaced at the disposal of the Government of Bihar, with effect from the 26th July 1939.

Notification No. 5098-A., dated the 23rd July 1940, is cancelled.

By order of the Governor,

K. RAMAN,

Under-Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATION.

The 7th September 1940.

No. 4018—S-63/40-R.—In exercise of the powers conferred by section 175 of the Madras Estates Land Act, 1908 (Madras Act I of 1908), the Governor of Orissa is pleased to empower the Settlement Officer and the Assistant Settlement Officers in charge of the settlement operations in the Ganjam and Koraput districts appointed under notifications Nos. 4445-R., dated the 11th October 1939, 4449-R., dated the 11th October 1939, 3346-R., dated the 4th August 1939, 4715-R., dated the 4th November 1939, 5290-R., dated the 10th December 1939, 5289-R., dated the 10th December 1939, 3116-R., dated the 20th June 1940, to exercise the functions of a Collector under Chapters XI and XII of the said Act, to correct on application or of their own motion a clerical or arithmetical mistake in any record-of-rights or any error arising therein from any accidental slip or omission :

Provided that no such correction shall be made until reasonable notice has been given to the parties concerned to appear and be heard in the matter.

By order of the Governor,

R. P. WARD,

Secretary to Government.

HEALTH AND LOCAL SELF-GOVERNMENT DEPARTMENT.

NOTIFICATIONS.

The 7th September 1940.

No. 4633-L.S.-G.—Dr. Ghanasyam Mahapatra, M.B., B.S., is appointed to be a permanent Civil Assistant Surgeon on probation for one year, with effect from the date he joins his appointment, in the vacancy caused by the retirement of Dr. D. N. Ghose, Civil Surgeon, Sambalpur.

The 7th September 1940.

No. 4641-L.S.-G.—Captain J. W. Powden, I.M.S., Civil Surgeon, Ganjam, is granted leave on average pay under Fundamental Rules 77 and 81 for a period of one month and fifteen days, with effect from the 9th September 1940 or from any subsequent date he is relieved.

The 7th September 1940.

No. 4642-L.S.-G.—Dr. S. N. Acharya, M.B., D.T.M., Assistant Surgeon, Puri, is appointed to officiate as the Civil Surgeon, Ganjam, vice Captain Bowden, granted leave.

By order of the Governor,

S. DAS,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATION.

The 9th September 1940.

No. 3804-E.—Sri Indubhusan Das Gupta is appointed as a Lecturer in Mathematics in the Ravenshaw College at Cuttack in the junior branch of class II of the Orissa Educational Service on probation for two years, with effect from the 3rd August 1940, vice Sri Harekrishna Das, retired.

By order of the Governor,

S. DAS,

Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 10th September 1940.

No. 10132-E.—Sri Govinda Gupta, Assistant Engineer, is granted earned leave for three days under rules 6 and 24 of the

Orissa Leave Rules 1939, with effect from the 18th August 1940, in extension of the leave already granted in notification No. 8989-E., dated the 10th August 1940.

By order of the Governor,

S. K. ROY,

Secretary to Government.

SUBORDINATE CIVIL SERVICE.

HOME DEPARTMENT.

NOTIFICATIONS.

The 4th September 1940.

No. 6264-A.—In exercise of the powers conferred by sub-section (1) of section 164 of the Code of Criminal Procedure, 1938 (Act V of 1898), the Governor is pleased to empower Sri Krupasindhu Satpathi, Sub-Deputy Magistrate on probation and Additional Deputy Tahsildar, Berhampur in the district of Ganjam, to record any statement or confession made to him in the course of an investigation under Chapter XIV of the said Code or at any time afterwards before the commencement of the enquiry or trial.

The 7th September 1940.

No. 6322-A.—Sri Satyabadi Panda, Sub-Deputy Collector on probation, is confirmed in his appointment in the Subordinate Civil Service, with effect from the 1st April 1939.

The 9th September 1940.

No. 6337-A.—Maulavi Muhammad Mujibur Rahman, Sub-Deputy Collector, on being relieved of his duties as Assistant Settlement Officer in the Ganjam and Koraput Settlement, is posted to the Bhadrak subdivision of the district of Balasore.

He is appointed to be a Magistrate of the third class.

By order of the Governor,

J. BOWSTEAD,

Chief Secretary to Government.

REVENUE DEPARTMENT.

NOTIFICATION.

The 7th September 1940.

No. 4021-R.—The services of Maulavi Muhammad Mujibur Rahman, Sub-Deputy Collector on probation and Assistant Settlement Officer in the district of Ganjam, are replaced at the disposal of the Home Department, with effect from the afternoon of the 12th July 1940.

By order of the Governor,

R. P. WARD,

Secretary to Government.

OFFICE OF THE REVENUE COMMISSIONER.

(INSPECTOR-GENERAL OF REGISTRATION.)

NOTIFICATION.

The 6th September 1940.

No. 2583—XL-7/40-Regn.—Sri Prafulla Chandra Patnaik, officiating Sub-Registrar of Chandbali, is granted combined leave for forty eight days, viz., leave on average pay for one day and the remaining period on half average pay under rules 6 and 11 of the Crissa Leave Rules in extension of the leave already granted to him in notification No. 1318-Regn., dated the 16th May 1940.

E. R. WOOD,

Inspector-General of Registration.

ORISSA EDUCATIONAL SERVICE.

NOTIFICATION.

The 10th September 1940.

No. 5-A.—Rai Sahib Bishvambhar Misra, Personal Assistant to the Director of Public Instruction, Orissa, is allowed leave, preparatory to retirement, for seven months and twenty-three days, viz., leave on average pay for four months and leave on half average pay for the remaining period, with effect from the 17th of September 1940, under rules 150, 155 to 157 of the Orissa Service Code.

S. C. TRIPATHI,

Director of Public Instruction.

SUBORDINATE EDUCATIONAL SERVICE.

NOTIFICATION.

The 7th September 1940.

No. 17.—Mr. Lemuel Mahapatra, Deputy Inspector of Schools, Bhadrak, now officiating as Sub-Inspector of Schools, Ghumsur Range, is allowed leave on average pay for seven days, with effect from the 3rd September 1940, under rules 150, 155-57 of the Orissa Service Code.

S. C. TRIPATHI,

Director of Public Instruction.

CO-OPERATIVE SOCIETIES.

NOTIFICATION.

The 7th September 1940.

No. 10039.—Whereas as the result of an inspection made under section 37 of the Bihar and Orissa Co-operative Societies Act (VI of 1935) of the Kanchilo Co-operative Society bearing registration No. 8/C.U. of 15th April 1930 in the district of Puri I am of opinion that the said society ought to be dissolved; now, therefore, in exercise

of the power conferred by clause (a), section 42 of that Act, I hereby order the said society to be wound up.

And further, in exercise of the power conferred by sub section (1), section 44 of the same Act, I hereby appoint the Sub-Agent in charge of the Khurda Central Co-operative Bank, Ltd., to be liquidator of the abovenamed society and direct that any person having any claim against it shall make the same before the liquidator within one month from date.

S. C. ROY,

*Deputy Registrar,
Co-operative Societies, Orissa.*